COURT NO. 28

THE HONOURABLE SRI JUSTICE T.C.D.SEKHAR

To be Heard on Monday The 2nd day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
1	MACMA/557/2019 (MVOP/171/2017) IA 1/2019 Condone Delay Petition	SHAIK CHAN BASHA Vs MUNICIPAL CORPORATION	V R REDDY KOVVURI	KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) MANIMMA MEDIDA R1 M/S.KALAVA SURESH KUMAR, R2 MANIMMA MEDIDA, R3 NOTICE SERVED.	KRISHNA
2	MACMA/137/2021 (MVOP/503/2013) IA 1/2021 Condone Delay Petition	DASARI BHAGYA LAKSHMI Vs SIDDU RAMA LAKSHMA REDDY	SIVA PRASAD KATAKAMSETTY	PROOF OF SERVICE NOT FILED FOR R1 R2, R2 NOTICE SERVED, R1 R3 NOTICES UN SERVED.	GUNTUR
3	MACMA/183/2021 (MVOP/8/2016) IA 1/2021 Condone Delay Petition	BOTLAGUNTA VENKATA RAMANA @ VENKATA RAVAMMA. Vs BOLLA SESHAGIRI RAO	PUNNAREDDY GUNTAKALA	V VEERABHADRA CHARY R1 NOTICE SERVED, R2 NOTICE UN SERVED AS ADDRESSEE DECEASED, R3 M/S.V VEERABHADRA CHARY.	GUNTUR
INTERLOCUTORY					
4	MACMA/247/2019 (MVOP/207/2015) IA 2/2019 Stay Petition	INDIAN ASSURANCE COMPANY LTD Vs B NANDINI	AMANCHARLA SATISH BABU	PROOF OF SERVICE NOT FILED FOR R4, R1 NOTICE SERVED R2 R3 NOT NECESSARY PARTIES VIDE C.T R4 NOTICE UN SERVED AS ADDRESSEE LEFT WITHOUT INSTRUCTIONS.	KURNOOL
5.1 along with 5					
5	MACMA/317/2019 (MVOP/188/2016) IA 1/2019 Stay Petition	M/S CHOLAMANDALAM Vs SALINA KAMAKSHI	K SITA RAM	C SUBODH R1 - NOTICE SERVED. R2 TO R4 - MINORS REP BY R1 VIDE C.T. R5 - NOTICE SERVED. R6 M/S C SUBODH.	SRIKAKULAM
5.1	X OBJ/8/2019 (MVOP/188/2016) IA 1/2019 Condone Delay Petition	PATRI MAMAYYA Vs M/S CHOLAMANDALAM	C SUBODH		SRIKAKULAM
6	MACMA/394/2019 (MVOP/1051/2015) IA 1/2019 Stay Petition	ORIENTAL INSURANCE CO. LTD. Vs KOVIRI DEMUDU	S A V RATNAM	HEMANTH KUMAR VENNA C PRAKASH REDDY R1 - APP BY M/S HEMANTH KUMAR VENNA. R2 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "ADDRESSEE CANNOT BE LOCATED". R3 - SERVED. R4 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS". R5 - APP BY M/S C PRAKASH REDDY. R6 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS".	VISAKHAPATNAM

7	MACMA/444/2019 (MVOP/666/2016) IA 2/2019 Stay Petition	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs PYLA MANGAHAYARU	A JAYANTHI	T SRINIVASA RAO T SRINIVASA RAO R1 TO R3-APP. BY M/s.T SRINIVASARAO R4 & R5-UNSERVED RETURNED ("DECEASED" AS PER POSTAL ENDORSEMENT)	VISAKHAPATNAM
8	MACMA/558/2019 (MVOP/128/2017) IA 1/2019 Stay Petition	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs SHAIK RAHEEM SAB @ RAHEEM	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	VELAGANI NARASIMHULU R1 - M/S. VELAGANI NARASIMHULU, R2 - NOT NECESSARY PARTY VIDE C.T	YSR KADAPA
9	MACMA/986/2019 (MVOP/560/2018) IA 2/2019 Stay Petition	SRIRAM GENERAL INSURANCE COMPANY LIMITED Vs ARABANDI ESWARAMMA	GUDI SRINIVASU	D KODANDARAMI REDDY R1, R2 - APP BY M/S D KODANDARAMI REDDY, R3 - UNSERVED AS ADDRESSEE LEFT WITHOUT INSTRUCTIONS. R4 NOTICE SENT NOT YET RETURNED.	YSR KADAPA
10	MACMA/1191/2019 (MVOP/408/2015) IA 2/2019 Stay Petition	M/S SHRIRAM GENERAL INSURANCE CO. LTD. Vs G. CHINA RAMUDU	GUDI SRINIVASU	LAKSHMIKANTH REDDY DESAI S A V RATNAM R1 TO R3-APP. BY M/S.LAKSHMIKANTH REDDY DESAI R4-MINOR REP. BY R1, R5 R7 R8 NOTICES SERVED, R6 M/S. SAV RATNAM.	KURNOOL
11	MACMA/54/2020 (MVOP/714/2016) IA 2/2020 Stay Petition	APSRTC Vs DONTALA ADI LAKSHMI	K SRINIVASA PRASAD SC For APSRTC	G SAI NARAYANA RAO R1 TO R3 M/S. G SAI NARAYANA RAO, R4 NOTICE SERVED.	VIZIANAGARAM
12	MACMA/55/2020 (MVOP/151/2018) IA 2/2020 Stay Petition	APSRTC Vs YELUSURU MANMADHA RAO	K SRINIVASA PRASAD SC For APSRTC	SRINIVASA RAO KURAPATI R1M/S.SRINIVASA RAO KURAPATI, R2 NOTICE SERVED.	SRIKAKULAM

13.1 along with 13

13	MACMA/203/2020 (MVOP/1097/2014) IA 2/2020 Stay Petition	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs ALUGULA CHIRANJEEVI	P VENKATA RAO SC For APSRTC	SANJEEVA REDDY RACHAMALLA R1 M/S. SANJEEVA REDDY RACHAMALLA, R2 NOT NECESSARY PARTY VIDE C.T.	GUNTUR
13.1	MACMA/198/2020 (MVOP/1098/2014)	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs ALUGULA VENKATA KRISHNA	P VENKATA RAO SC For APSRTC	SANJEEVA REDDY RACHAMALLA	GUNTUR
14	MACMA/268/2020 (MVOP/972/2014) IA 1/2020 Stay Petition	VASUPALLI SANTOSHI KUMARI Vs VASUPALLI ADHILAKSHMI	G VENKATA REDDY	V HEMANTH KUMAR K MADHUSUDHAN REDDY ABBURI JITENDRA R1 M/S V HEMANTH KUMAR R2 & R3 NOTICES SERVED R4 APP BY K.MADHUSUDHAN REDDY R5 &R6 APP BY M/S. ABBURI JITENDRA R7 NOTICE SERVED L C RECORD RECEIVED	VISAKHAPATNAM

FINAL HEARING

15	MACMA/251/2019 (MVOP/374/2016)	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs SYED HASEENA ALIAS SHAIK HASEENA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	SYED AZMATULLAH R1 TO R3 M/S. SYED AZMATULLAH. R4 NOT NECESSARY PARTY VIDE C.T.	YSR KADAPA